

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1221

ANSWERED ON:26.11.2001

RELEASE OF FUNDS TO AP AND KARNATAKA

A.P. JITHENDER REDDY;BALARAMA KRISHNA MURTHY KARNAM;GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI;KAMBALAPADU E. KRISHNAMURTHY

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have released funds to Andhra Pradesh and Karnataka in view of the drought situation in the States;

(b) if so, the details thereof;

(c) whether the Union Government have conveyed to Karnataka that unless and until the aid provided in the first instalment for drought relief works is being fully utilised, the next instalment will not be released;

(d) if so, the aid provided in the first instalment;

(e) whether the Government of Karnataka have already submitted the utilisation certificate;

(f) if so, the time by which the second instalment is likely to be released;

(g) whether both the State Governments have demanded for allotment of additional rice for the affected people;

(h) if so, the reaction of the Government thereto;

(i) whether the Government are aware that for the last couple of years Mehbubnagar district in Andhra Pradesh has been facing severe drought; and

(j) if so, the facilities provided to them like pump sets etc.?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): Entire Central share of Calamity Relief Fund(CRF) for 2001-02 amounting to Rs.155.97 crore to Andhra Pradesh and Rs.58.72 crore to Karnataka have been released for undertaking immediate relief measures in the wake of natural calamities including drought.

(c) & (d): The request of the Government of Karnataka for assistance from National Calamity Contingency Fund(NCCF) in the wake of drought was considered and in view of balance available with the State Government in their CRF, it was decided that, to begin with, the funds available in the CRF be utilised and that the situation be reviewed at a later date. The State Government was suitably informed.

(e) & (f): The second instalment of Central share of CRF for 2001-02 amounting to Rs.29.36 crore was released to the State Government in advance, in the wake of drought.

(g) & (h): 6 lakh MTs of rice to Andhra Pradesh and 1 lakh MTs of foodgrains to Karnataka, free of cost, have been allocated under Food for Work Programme. In addition, 2.45 lakh MTs of rice per month at BPL rates have been allocated to Andhra Pradesh.

(i) & (j): The Government of Andhra Pradesh have informed that all the 64 mandals of Mahabubnagar were declared as drought affected during 1999-2000 and 2001-02. According to the State Government a number of relief measures were taken which included supply of pumpsets to the farmers.